

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:5000  
ANSWERED ON:23.12.2014  
AIR PURIFIER FOR DELHI MARKETS  
Udhayakumar Shri M.

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the National Green Tribunal has recommended for installation of Air Purifiers in the busy markets of Delhi;
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto; and
- (c) the time by which it is likely to be implemented??

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c). Yes, sir. The Hon'ble National Green Tribunal (NGT) in its orders dated 26th & 28th November 2014 and 04th December 2014 in O.A.No 21 of 2014: Vardhaman Kaushik vs Union of India & Others has recommended for installation of air purifiers in busy markets areas of Delhi. Government of National Capital Territory of Delhi has been requested to implement the said orders in respect of air purifier.